

TELECOM REGULATORY AUTHORITY OF INDIA
NOTIFICATION

New Delhi, the 10th May, 2005

No. 5-4/2000-A&P (Vol.II) - In exercise of the powers conferred by the sub-section (1) of section 36 read with sub section (1) of section 10 of the Telecom Regulatory Authority of India Act, 1997, the Telecom Regulatory Authority of India (TRAI) hereby further amends the Telecom Regulatory Authority of India (Officers and Staff Appointment) Regulation 2001, (2 Of 2001), as follows, namely:

1. Short title and commencement:

- (i) This Regulation shall be called "The Telecom Regulatory Authority of India (Officers and Staff Appointment) (4th Amendment) Regulation 2005" (8 of 2005).
- (ii) It shall come into force from the date of its publication in the Official Gazette.

2. (i) The following entries shall substitute the existing entry "Driver" appearing after the entry 'Lower Division Clerk' in Table B below para (iii) of clause 14 of the Telecom Regulatory Authority of India (Officers and Staff Appointment) Regulation 2001, (2 of 2001):

Driver (Grade -I) //
Driver (Grade- II) //

- (ii) The following entries shall substitute the existing entry "Driver" and its corresponding entries, appearing after the entry 'Lower Division Clerk' under para (i) of clause 16 of the Telecom Regulatory Authority of India (Officers and Staff Appointment) Regulation 2001, (2 Of 2001):

Driver (Grade -I) -do- -do-
Driver (Grade- II) -do- -do-

- (iii) The following entries shall be inserted after the existing entry 'Lower Division Clerk' and its corresponding entries appearing in Schedule - II of the Telecom Regulatory Authority of India (Officers and Staff Appointment) Regulation 2001, (2 Of 2001);

Driver (Grade-I)	Promotion / DR / Deputation	(i) 8 th Pass (ii) possessing a valid driving licence for motor cars. (iii) knowledge of motor mechanism (should be able to remove minor defects in vehicles). (iv) experience of driving of motor cars for 12 years.	Promotion from amongst the officials with 9 years of regular service in the Driver Grade-II in the pay scale of Rs.3050-75-4590.	Officials of Central/State/ PSUs holding equivalent post or with 9 years of regular service as Driver Grade-II who possess the following qualifications:- (i) Pass in 8 th Standard (ii) possessing a valid driving licence for motor cars (iii) knowledge of motor mechanism (should be able to remove minor defects in vehicles).	Not exceeding 45 years.
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and the existing entry 'Driver' appearing therein shall be substituted by the entry 'Driver Grade-II'.

- (iv) The following entries shall be inserted in Schedule III of the Telecom Regulatory Authority of India (Officers and Staff Appointment) Regulation 2001, (2 of 2001) after entry at Serial No. 9 and corresponding entries;

10.	Driver (Grade-I)	Jt/Dy Advisor (A&P)	... Chairman
	Driver (Grade-II)	SRO (A&P)	... Member
		SRO (GA)	... Member;

and the existing 'Serial No. 10' shall be renumbered as 'Serial No. 11'.

RAJAN SINGLA, Advisor (A & P)

[ADVT No. III/IV/142/2005-Exty.]